

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ SHRI. A. S. SAYYAD  
COURT 52 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 07-07-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>HEARING</u></b>				
1	MISC APPLN CBI	101650/2019	The State of Maharashtra CBI ACB and Others Vs Iona Walter Furtado	
2	MISC APPLN CBI	101862/2019	Narayan Jha Vs CBI ACB	Advani,Sachwani and Heera
3	MISC APPLN CBI	101863/2019	Lakshmi Devi Narayan Jha Vs CBI ACB	Advani,Sachwani and Heera
<b><u>EVIDENCE PART HEARD</u></b>				
4	SPL CASE CBI	100030/2018	CBI, ACB Vs Dayanand Mahendra Ray	SPP Mr.Sandeep Singh  Adv. Ms.Aradhana Singh - A/1, 2.
5	SPL CASE CBI	100032/2018	CBI, ACB Vs Nagendra Prasad Baijnath Yadav	Ld. SPP. Mr.Sandeep Singh  Ld. Adv. Shri.Girish Kulkarni
<b><u>EVIDENCE</u></b>				
6	SPL CASE CBI	100019/2019	C.B.A., A.C.B. Vs Rajiv Janardhan Kamath	

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